

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

109. IA(LIQ.)/54/2024 C.P. (IB)/227(MB)2022

IN THE MATTER OF

Srei Equipment Finance Limited

... Petitioner

Vs

Supreme Bungalows Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Amit Tungare (VC)

For the Liquidator: Adv. Nitu Chaturvedi (VC)

ORDER

Counsel for the Applicant prays for a short adjournment. Allowed as prayed for.

Adjourned to **02.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/

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For the Respondent:

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